

12-10 hrs.

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## PAPERS LAID ON THE TABLE

ANNUAL REPORT OF CSIR FOR 1977-78  
AND AUDIT REPORT THEREOF FOR 1976-77

THE PRIME MINISTER (SHRI MORARJI DESAI): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1977-78

(2) A copy of the Audit Report (Hindi and English versions) on the accounts of the Council of Scientific and Industrial Research, New Delhi, for the year 1976-77.

[Placed in Library. See No. LT-4117/79]

SHRI VAYALAR RAVI (Chirayinkil): Mr Speaker, Sir, I rise on a point of order.

MR SPEAKER: You have not given notice

SHRI VAYALAR RAVI: This is on a point of order, Sir. You have Rule 372. There is also Rule 374B. It comes in between. It is a very important point, Sir. You have got submissions to be made by Members under Rule 377. Members have a right to draw attention of the Government to certain important matters. This is a serious matter about which I wish to mention. I have received so many telephone calls yesterday.

MR. SPEAKER: There is no point of order.

SHRI VAYALAR RAVI: It is a very important matter. The hon. Prime Minister is here. It is regarding Hindi... (Interruptions)

MR. SPEAKER: No, no, Mr. Ravi. That is not a point of order. Order please. Mr. Fernandes now.

IMPORTED CEMENT CONTROL (SIXTH AMENDMENT) ORDER, 1978

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): Sir, I beg to lay on the Table a copy of Imported Cement Control (Sixth Amendment) Order, 1978 (Hindi and English versions) published in Notification No. S.O 749(E) in Gazette of India dated the 30th December, 1978, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-4118/79]

ANNUAL REPORT OF RICHARDSON AND CRUDDAS (1972) LTD., BOMBAY, 1977-78 AND OF HINDUSTAN PHOTO FILMS MANUFACTURING CO., LTD., INDUNAGAR-OOTACAMUND, FOR 1977-78.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): On behalf of Kumari Abha Mani, I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Richardson and Cruddas (1972) Limited, Bombay, for the year 1977-78.

(ii) Annual Report of the Richardson and Cruddas (1972) Limited, Bombay, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4119/79.]